

(b) if so, the extent of damage thereof; and

(c) when it is likely to be pressed back into service?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G K. MENON):  
(a) Yes, Sir. The Research Vessel Sagar Kanya had a major fire in its engine room on 21.8.1989, about 44 nautical miles south of Colombo, while on a scientific cruise.

(b) As a result of fire, all 5 diesel alternator sets (engine and alternator) were partially burnt as well as electrical motors, pumps and compressors. Approximately, 9000 metres of cables were also burnt and damaged.

(c) The vessel was towed to Singapore for repairs. After extensive repairs, it resumed its normal operations on 21.12.1989.

[*Translation*]

#### **Notices Issued to Industries for Causing Pollution in Kanpur**

922. SHRI KESHRI LAL: Will the PRIME MINISTER be pleased to state:

(a) the number of industries in Kanpur which were issued notices in 1989 for increasing pollution;

(b) the number of industries penalised pursuant to such notices;

(c) the number of industries where pollution prevention devices have been installed so far; and

(d) the steps taken by Government so

far to check pollution?

THE MINISTER OF STATE FOR ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI-MATI MANEKA GANDHI): (a) and (b). A total of 49 industries in Kanpur were issued notices in 1989 for causing pollution of which 25 were penalised.

(c) A total of 124 industries in Kanpur have installed either partial or complete treatment devices.

(d) The steps taken include the following:

- i) Standards have been prescribed for major categories of water and air polluting industries.
- ii) Industries have been directed to instal pollution control devices within a stipulated time frame and to treat their effluents to prescribed standards.
- iii) Fiscal incentives are being given to industries for installation of pollution control devices.
- iv) Guidelines have been framed for siting of industries.
- v) Prosecutions are launched against recalcitrant units.

[*English*]

#### **New Technology Developed by CSIR**

923. SHRI SHANTILAL PURUSHOT-TAMDAS PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether the Council of Scientific and Industrial Research has developed a tech-